

ITEM NO.302 (MM)

COURT NO.8

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 459/2015 In C.A. No. 6950/2009

TAMILNADU TERMINATED FULL TIME TEMPORARY
LIC EMPLOYEES ASSOCIATION

Petitioner(s)

VERSUS

S.K. ROY, THE CHAIRMAN, LIFE INSURANCE
CORPORATION OF INDIA AND ANR.

Respondent(s)

(With appln.(s) for permission to file additional documents and
office report)

WITH

CONMT.PET.(C) No. 634/2015 in C.A. No. 6956/2009

(With appln.(s) for recalling the Court's order and Office Report)

R.P.(C) No. 3846/2015 in C.A. No. 6950/2009

(With appln.(s) for c/delay in filing review petition and oral
hearing)

R.P.(C) No. 2994/2015 in C.A. No. 6953/2009

(With appln.(s) for oral hearing and appln.(s) for c/delay in
filing review petition)

R.P.(C) No. 2991/2015 in C.A. No. 6956/2009

(With appln.(s) for oral hearing and appln.(s) for c/delay in
filing review petition and Office Report)

CONMT.PET.(C) No. 637/2015 in C.A. No. 6953/2009

(With Office Report)

R.P.(C) No. 2990/2015 in C.A. No. 6954/2009

(With appln.(s) for c/delay in filing review petition and oral
hearing)

R.P.(C) No. 2993/2015 in C.A. No. 6952/2009

(With appln.(s) for oral hearing and c/delay in filing review
petition)

CONMT.PET.(C) No. 502/2015 in C.A. No. 6952/2009

(With appln.(s) for permission to file additional documents and
deleting the name of respondent and Office Report)

R.P.(C) No. 2989/2015 in C.A. No. 6951/2009

(With appln.(s) for c/delay in filing review petition and oral
hearing)

CONMT.PET.(C) No. 21/2016 in C.A. No. 6950/2009

Contd. 2..

Date : 31/03/2016 These petitions were MENTIONED today.

CORAM : HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr. M.N. Krishnamani, Sr. Adv.
Mr. M. A. Chinnasamy, Adv.
Mr. P. Mahadevan, Adv.
Mr. C. Rubavathi, Adv.
Mr. V. Senthil Kumar, Adv.

Mr. M.M. Singh, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

Mr. Ashok Panigrahi, Adv.

Mr. Atul Bandhu, Adv.
Mr. Bankey Bihari Sharma, Adv.

Mr. B. K. Pal, Adv.

Mr. S. Nandakumar, Adv.
Mr. Parivesh Singh, Adv.
Mr. M. Soundarasaran Kumar, Adv.
Mr. P. Srinivasan, Adv.
Mr. Prateek Gupta, Adv.
Mr. Ranjeet Singh, Adv.
Mr. Naresh Kumar, Adv.

Mr. Yadav Narender Singh, Adv.

For Respondent(s) Mr. Mukul Rohatgi, A.G.
Mr. Ashok Panigrahi, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

UPON being mentioned by the counsel, the Court made the following
O R D E R

At the request of the learned Attorney General for India,
list the matters on 5.04.2016 at 3.30 p.m.

(S. K. RAKHEJA)
COURT MASTER

(MADHU NARULA)
COURT MASTER